

Tuesday, June 6, 1871

ABSTRACT OF THE PROCEEDINGS

**COUNCIL OF THE GOVERNOR GENERAL OF INDIA**  
**LAWS AND REGULATIONS.**

**VOL 10**

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**PL**

*Abstract of the Proceedings of the Council of the Governor General of India,  
assembled for the purpose of making Laws and Regulations under the pro-  
visions of the Act of Parliament 24 & 25 Vic., cap. 67.*

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The Council met at Simla on Tuesday, the 6th June 1871.

P R E S E N T :

His Excellency the Viceroy and Governor General of India, K. P.,  
G. M. S. I., *presiding*.

His Excellency the Commander-in-Chief, G. C. B., G. C. S. I.

The Hon'ble Sir Richard Temple, K. C. S. I.

The Hon'ble J. Fitzjames Stephen, Q. C.

The Hon'ble B. H. Ellis.

Major-General the Hon'ble H. W. Norman, C. B.

The Hon'ble F. R. Cockerell.

CHAUKÍDÁRÍ ACT EXTENSION BILL.

The Hon'ble MR. STEPHEN moved that the Hon'ble Mr. Strachey be added to the Select Committee on the Bill to authorise the extension of the Chaukí-dárá Act (XX of 1856) to places where there is no Jamadár of Police.

The Motion was put and agreed to.

LAND IMPROVEMENT BILL.

The Hon'ble MR. STEPHEN moved with the permission of the President, on behalf of the Hon'ble Mr. Strachey, that His Honour the Lieutenant-Governor of the Panjáb be added to the Select Committee on the Bill to consolidate and amend the law relating to advances of money by the Government for the improvement of land.

The Motion was put and agreed to.

The Council adjourned to Tuesday, the 13th June 1871.

H. S. CUNNINGHAM,

SIMLA; }  
The 6th June 1871. }

*Offy. Secy. to the Council of the Governor  
General for making Laws and Regulations.*